

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:250  
ANSWERED ON:22.07.2003  
SELLING OF PLOTS BY DDA TO BUILDERS  
DINESH CHANDRA YADAV;RAM JEEVAN SINGH;RAM VILAS PASWAN

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) whether a number of families of slum dwellers were relocated to Hastal by the Delhi Development Authority and the families had paid to the DDA for the plots;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the promised plots by DDA to these families were sold by the DDA officials to the builders who are selling the plots on high profits;
- (d) if so, whether the Government have made any inquiry to identify the DDA officials indulging in corrupt practices;
- (e) if so, the outcome thereof; and
- (f) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI PON RADHAKR )

- (a)&(b): Yes, Sir. DDA has reported that they have relocated 3630 Slum & JJ families from various areas to Hastal. As per the policy, beneficiary contribution has been received from 3624 families @ Rs.5000/- for 12.5 sq. mtr. plots, @ Rs.7000/- for 18 sq.mtr. plots and Rs.20,000/- for the plot size of 19.6 sq.mtr.(corner plot).
- (c): DDA has reported that no such complaint has been received by them.
- (d)to(f): Question does not arise in view of reply to (c) above.